NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

AT LENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishro

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	T.P No.	Purpose	Soction		
	1.1 110.	1 ui pose	Section	Name of the Parties	
CP82/13	53/16	Hearing	397	Carborundum Universal Ltd	

398-Vs Wendt (India) Ltd and 8 others SL.NO. NAME (IN CAPITAL) PHONE NUMBER REPRESENTATION TO WHOM **SIGNATURE** (Petitioner_____ Respondent) ARSUN RAD AZBE Partner 1402000321 Respondent No. 1 NITYA K 7829466499 ATUL MADHAVAN Respondent 2-8
Perpaduk N. 9 DUA ASSOCIATES ABHITIT ALM J Sagar Arsanch Counsel for Petitioner is present. Counsel for Respondents requested time to file two sets of copies. Time granted till 17.04.2017. MÈMBER (T) MEMBER (J)